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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 650/2018

Date of Decision: 19th July, 2019

CORAM: Dr. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Nagraj N. Kulkarni
Aged 54 years
Working as Assistant Administrative Officer
Children's Film Society, India,
8th Floor, Phase-I,
Films Division Complex,
24, Dr. G. Deshmukh Marg,
Mumbai - 400 026.
R/o. Flat No/240, Bldg No.15
B-Adarsh Nagar, Co-op Housing
Society, Worli, Mumbai - 400 030. . . . **Applicant**

(Applicant in person)

VERSUS

1. The Union of India,
Through the Secretary,
Ministry of Information & Broadcasting
"A" Wing Shastri Bhawan,
New Delhi - 110 115.
2. Smt Swati Pandey
Chief Executive Officer,
Children's Film Society, India
8th Floor, Phase-I, Films Division
Complex, 24, Dr. G. Deshmukh Marg,
Mumbai - 400 026.
3. Sh. Rajesh Gohil
Accounts Officer & Administrative Officer
(Additional Charge)
8th Floor, Phase-I, Films Division
Complex, 24, Dr. G. Deshmukh Marg,
Mumbai - 400 026. . . . **Respondents**

(By Advocate Shri R.R. Shetty)

ORDER (ORAL)
Per: Ravinder Kaur, Member (J)

Applicant appears in person and submits that his case is being considered by the respondents and he does not want to proceed with the present OA. He is allowed to withdraw the same.

2. In the circumstances, the Original Application is disposed of. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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JD
23/7/19